

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 298 -2020

Yasser Ismail Petitioner

V e r s u s

State of Goa and others Respondents

Adv. Shirin Naik for the Petitioner.

Mr. Manish Salkar, Government Advocate for Respondent nos.1 to 3.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 23rd October, 2020.****ORDER:**

Shri M. Salkar, the learned Government Advocate waives notice for respondent nos.1 to 3.

2. Issue notice to the remaining respondents, returnable on 24/11/2020.
3. Post the matter on 24/11/2020.
4. In the meanwhile, if the general body meeting takes place, whatever the resolution to be passed in that meeting shall be subject to the outcome of this writ petition.
5. Authenticated copy of this order be issued to the parties.

DAMA SESHADRI NAIDU, J.

AP/-